

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.05.2022 (MONDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 58 of 2021	Mehul Vyas Vs. Fiba Shipping Agency & Ors. With	Aman Varma	J.S. Kini Sapna Krishnappa Suresh Dubey-R1-138 Shrikanth-R2 Prachi Wazalwar-R139 Subir Kumar-R140
2.	Comp. App. (AT) No. 62 of 2021	Housing Development & Infrastructure Ltd. Vs. Rahul Sahasrabuddhe & Ors. With	Meghna Rao	Prachi Wazalwar Swetab Kumar-R1 Subir Kumar-R5 Jeewan Chandra-R6 Ashish Wad-R7 Suresh Dubey Sapna Krishnappa
3.	Comp. App (AT) No. 112 of 2021	Punjab and Maharashtra Cooperative Bank Ltd. Vs. Dreams the Mall Company Ltd. & Anr.	Jeevan Chandra	CS Rahul Sahasrabuddhe Meghna Rao Abhay Manudhane-R2
4.	Contempt Case (AT) No. 11 of 2018 in Comp. App. (AT) (Ins) No. 198 of 2018	Prasad Carrying Corporation & Ors. Vs. Mahender Kumar Khandelwal Resolution Professional	Sanjay Bhatt	
5.	Contempt Case (AT) No. 25 of 2020 in Comp. App (AT) (Ins) No. 279 of 2020	Madhu Khandelwal & Anr. Vs. Sartaj Ali & Ors.	Abhinav Choudhary	Vinod Chaurasia
6.	Contempt Case (AT) No. 31 of 2021 in Comp. App. (AT) (Ins) No. 994 of 2019	Draeger India Pvt. Ltd. Vs. Mahesh Chowdappa	Manoj Khatri	Rajashree B

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By order of Hon'ble Chairperson
-sd/-
Registrar